

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./62/615/2021

Date of Order: **April 8th 2021**



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. TARUN SHRIDHAR, MEMBER (A)

Irshad Ahmad Jan r/o Haji Abdul Rashid Jan, r/o Bandipora Ward No.2.

.....Applicant

(Advocate: Ms. Rehana Fayaz)

Versus

1. Union Territory of J & K through Commissioner/Secretary to Government Skill Development Department, Civil Sectt., Srinagar/Jammu.
2. Director Skill Development Department, Srinagar.
3. Mr. Vivek Sagar Sharma s/o late Shri P.S.Sharma, r/o 214-A, Shastri Nagar, Jammu.
4. Mr. Ujwal Mahajan, s/o Shri Vishav Rattan Mahajan, ward No.10, near Head P.O. Rajouri.
5. Higher Education Deptt., Civil Sectt., Jammu.

(By Advocate : Mr. Amit Gupta).

.....Respondents

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O R D E R [O R A L]

Hon'ble Mr.Rakesh Sagar Jain, Member (J)

Applicant has filed the present petition with a prayer for referring his case for promotion to the next higher post of Superintendent to the Departmental Promotion Committee viz. Public Service Commission.

2. Learned counsel for the applicant states that he would be satisfied if direction is given to the respondents no.1 & 2 to treat the OA as a representation and refer the case of the applicant for promotion to the post of Superintendent provided the applicant is eligible for so being considered by the Departmental Promotion Committee in accordance with the rules and regulations and dispose it by passing a reasoned and speaking order. Ordered accordingly. The order so passed be communicated to the applicant.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

**(TARUN SHRIDHAR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

kks